

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. I.A. 3365/2024 In C.P. (IB)/4251(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Pegasus Assets Reconstruction Private
Limited
VS
Monarch Multilayers Private Limited

Appearance

For Applicant: Adv. Ashwini Chindarkar a/w Adv. Amit Tungare

SECTION 7 of the IBC, 2016.

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A No. 3365/2024

This application has been filed by Pegasus Assets Reconstruction Private Limited which is stated to be one of the CoC members. It is submitted that the authority to file this application is derived from the resolution plan. However, the learned counsel is unable to show the relevant Clause in the Resolution Plan.

List this matter on **11.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Harshada

Sd/-
LAKSHMI GURUNG
Member (Judicial)